

TO BE PUBLISHED IN PART II, SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE & INSURANCE)

NEW DELHI, dated the 21st May, 1975.

NOTIFICATION
(INCOME-TAX)

No. 913 (F.No.176/37/74-II.AI): In exercise of the powers conferred by sub-section (2)(b) of Section 80G of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies St. Paul's Cathedral, Chowringhee Road, Calcutta to be of historic, archaeological and artistic importance as well as a place of public worship of renown throughout the State of West Bengal for the purposes of the said Section.

(V. B. SRINIVASAN)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

NO. 913 (F.No.176/37/74-II (AI))

Copy forwarded to:-

1. The Commissioner of Income-tax, West Bengal-VII, Calcutta with reference to his letter No. Assmt/ 320 /C.T. dated 18-4-75/21-4-75.
8E/489/73-74

He is requested to check up the position regarding the utilisation of the donations by obtaining relevant accounts from the respective religious authorities every year.

2. All other Commissioners of Income-tax.
3. The Presbyter-in-charge St. Paul's Cathedral, Cathedral Road, Calcutta-700016.
The accounts of receipts and expenditure regarding repairs and renovations may be kept separately and submitted to the Commissioner of Income-tax, West Bengal-VII, Calcutta annual
4. The Comptroller and Auditor General of India, New Delhi.
5. All Chambers of Commerce in West Bengal.

(V. B. SRINIVASAN)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA.